### **COMPETITION APPELLATE TRIBUNAL**

## Appeal Nos.57-58/2016

(Under Section 53B of the Competition Act, 2002 against the order dated 31.08.2016 passed by the Competition Commission of India in Case No.29/2010/ RTPE 52/2006)

# **CORAM**

Hon'ble Shri Rajeev Kher Member

Hon'ble Ms. Anita Kapur Member

#### IN THE MATTER OF

The India Cements Ltd.

... Appellant

Versus

Competition Commission of India and others

... Respondents

Appearance: Shri Aditya Verma, Advocate for the Appellant.

Shri Saksham Dhingra, Advocate for Competition

Commission of India.

### <u>ORDER</u>

Perused the office report. The FDR submitted by the Appellant be renewed for a period of six months from the date specified in the office report.

> (Rajeev Kher) Member

(Anita Kapur) Member

25<sup>th</sup> May, 2017